

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2188
TO BE ANSWERED ON THE 6TH MAY, 2016

ALLOCATION OF DEFENCE LAND TO PRIVATE PARTIES

2188. SHRI AJAY NISHAD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government proposes to allocate additional / unused defence land to the private parties for commercial purposes;
- (b) if so, the details thereof and the criteria adopted for the same;
- (c) whether several private parties are misusing the allocated land; and
- (d) if so, the details thereof and the action taken / proposed to be taken by the Government to check such type of activities?

A N S W E R

MINISTER OF DEFENCE

j{k k ea=h

(SHRI MANOHAR PARRIKAR)

¼Jh euksgj ijhZdj½

(a) & (b): Defence lands are not allotted to private parties for commercial purposes.

(c) & (d): Questions does not arise in view of (a) & (b) above.
